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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

BENCH-II

CA (CAA) No. 538/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Reshmi Petrochem Pvt. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. ARNAB DUTTA

MS. RIDHIMA CHAKRA, CS

ADVOCATE  
Applicant

Checked  
30/08/18

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121. 30-08-2018 – CA(CAA) No. 538/KB/2018 – Reshmi Petrochem Pvt. Ltd. & Anr.

O R D E R

The Ld. Counsel for the Applicant appeared.

The Ld. Counsel for the Applicant produced on record the supplementary affidavit along with the board resolution of consent of the Corporate Shareholders and the certificate under Section 133 of the Companies Act, 2013.

The matter to come up for further consideration on 17-09-2018.

Sd

(Madan B Gosavi)  
Member(Judicial)